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## Sakthi Steel Industries India Pvt Ltd Vs Appellate Additional Commissioner

Court: Andhra Pradesh High Court - Amaravati

Date of Decision: Sept. 29, 2023

Acts Referred: Andhra Pradesh Goods And Services Tax Act, 2017 â€" Section 29(2)

Hon'ble Judges: U.Durga Prasad Rao, J; Venkata Jyothirmai Pratapa, J

Bench: Division Bench

Advocate: N Vijay

Final Decision: Allowed

**Judgement**